## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P. No. 146 /2015

CORAM: 1. Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th December, 2016, 10.30 A.M.

Name of the Company	Tara Jain.		_
	-Versus-		
	Misrilall Dharamcha	nd Pvt. Ltd. & Ors.	
Under Section	397/398		
SI. Name & Designa	tion of Authorized	Appearing on behalf	Signature with date
No. Representative (IN CAPITAL		of	
	TERS)	4	
1. A-K-SHRIVAS 2. A-K-MUKH 3. PUJASHREE	ERJEE ADV DHAKCHOLIA ADV		09.12.201
1. SANDIP KR. BAT DEEPNATH ROY		Respondents	Datigues 09/12/16

## ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the respondents are present. On perusal of the record it is found that CA No.333/2016 is pending for disposal. Respondents prayed for an early disposal of the CP. As the hearing of the CP has already been started, as such the CA No.333/2016 becomes infructuous and hence disposed of without any cost. Due to paucity of time hearing in C.P. could not be completed.

Fixed on 20.12.2016.

(MANORAMA KUMARI)

MEMBER (J)